

THE HIGH COURT OF MEGHALAYA AT SHILLONG

NOTIFICATION

Dated Shillong ____ April, 2023

NO.HCM.II/123/2015/Pt/Estt./ : It is hereby notified that the Hon'ble, the Chief Justice, High Court of Meghalaya is pleased to declare **10th April, 2023** as local holiday for the High Court of Meghalaya and District Judiciary of East Khasi Hills District, the Meghalaya State Judicial Academy and the Meghalaya State Legal Services Authority and on account of "**Shad Suk Mynsiem**".

By Order,

REGISTRAR GENERAL

Dated Shillong 3rd April, 2023

Memo. No.HCM.II/123/2015/Pt/Estt./ 897A
Copy to:-

1. The Registrar-cum-Principal Private Secretary to the Hon'ble, the Chief Justice, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
2. The Private Secretary to Hon'ble Mr. Justice H. S. Thangkhiew, Judge, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
3. The Private Secretary to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
4. The Secretary to the Government of Meghalaya, Law Department, Shillong for favour of information.
5. The Private Secretary to the Advocate General of Meghalaya, Shillong for favour of information.
6. The Member Secretary, Meghalaya State Legal Services Authority, Shillong for favour of information.
7. The Director, Meghalaya State Judicial Academy, Shillong for favour of information.
8. All District & Sessions Judges, Meghalaya for favour of information.
9. The Joint Registrar-cum-OSD to the Hon'ble, the Chief Justice, High Court of Meghalaya, Shillong for favour of information.
10. The Judicial Magistrate First Class, Sub-Divisional Court, Sohra for favour of information.
11. The Central Project Coordinator, High Court of Meghalaya, Shillong for favour of information.
12. All Joint Registrars, High Court of Meghalaya, Shillong for favour of information.
13. All Deputy Registrars, High Court of Meghalaya, Shillong for favour of information.
14. All Assistant Registrars, High Court of Meghalaya, Shillong for favour of information.

15. The Deputy Solicitor General, Shillong for favour of information.
16. The Central Government Standing Counsel, Shillong for favour of information.
17. The President/Secretary, all Bar Associations in the State for favour of information.
- ✓ 18. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the official website.
19. Notice board.
20. Office File.


REGISTRAR GENERAL